

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1782/2016

New Delhi, this the 20th day of May, 2016

Hon'ble Mr. Shekhar Agarwal, Member (A)

Sh. Ankit Bathla,
Aged about 33 years,
S/o Sh. Devender Bathla,
R/o E-46, collage lane, Bangali Market,
New Delhi 110001
Working as Senior Parcel Clerk ... Applicant
(By Advocate : Sh. Amit Anand)

Versus

1. General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Divisional Railway Manager,
State Entry Road,
New Delhi.
3. Sr. Personal Manager,
State Entry Road,
New Delhi. ... Respondents

ORDER (ORAL)

The applicant is aggrieved by transfer order dated 09.03.2016 by which he has been transferred from Senior CCP NDLS and posted at MTC Parcel in the same capacity. He has fairly admitted that he has been transferred on administrative grounds as he is facing a charge sheet dated 05.08.2015. He has submitted that his wife is suffering from Epilepsy and besides that, he has one school going

child. He has submitted a representation to the respondents on 12.05.2016 but the same is yet to be decided by them.

2. Learned counsel for the applicant submitted that applicant would be satisfied in case directions were given to the respondents to decide his representation first in view of his family problems and relieve him only thereafter if need be.

3. In view of the limited prayer made by the applicant, I dispose of this OA with a direction to the respondents to consider the representation of the applicant dated 12.05.2016 within a period of six weeks from the date of receipt of a certified copy of this order and pass necessary and appropriate orders. The applicant shall be relieved only thereafter in case his representation is rejected. No costs.

**(Shekhar Agarwal)
Member (A)**

/ns/